

Title: Papers laid on the Table of the House by Ministers/members.

HON.SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIHA NAIDU): Madam, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2014-15, along with the Audited Accounts.

[Placed in Library, See No. LT 3288/16/15]

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): Madam, I beg to lay on the Table a copy of the 51<sup>st</sup> Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period from July, 2013 to June, 2014.

[Placed in Library, See No. LT 3289/16/15]

संवार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) सेमीकंडक्टर इंटीग्रेटेड सर्किट लेआउट डिजाइन रजिस्ट्री के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सेमीकंडक्टर इंटीग्रेटेड सर्किट लेआउट डिजाइन रजिस्ट्री के वर्ष 2014-2015 के कार्याकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3290/16/15]

(2) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) दूरसंचार उपभोक्ता संरक्षण (आठवां संशोधन) विनियम, 2015 जो 7 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना संख्या 308-1/2015-व्यूओएस में प्रकाशित हुए थे।
- (दो) दूरसंचार उपभोक्ता संरक्षण (नौवां संशोधन) विनियम, 2015 जो 16 अक्टूबर, 2015 के भारत के राजपत्र में अधिसूचना संख्या 301-23/2015-एफ एण्ड ईए में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3291/16/15]

HON. SPEAKER: Shri Rajiv Pratap Rudy – not present.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Madam, on behalf of Shri Dharmendra Pradhan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 42 of 2015)-Performance Audit of Hydrocarbon Exploration Efforts of Oil India Limited, Ministry of Petroleum and Natural Gas.

[Placed in Library, See No. LT 3318/16/15]

- (2) Report of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 39 of 2015)-Performance Audit of Utilisation of Rigs in Oil and Natural Gas Corporation Limited, Ministry of Petroleum and Natural Gas.

[Placed in Library, See No. LT 3319/16/15]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3320/16/15]

- (2) (एक) फिजिकल रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) फिजिकल रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3321/16/15]

(3) लोकपाल और लोकसुव्द अधिनियम, 2013 की धारा 61 के अंतर्गत लोक सेवक (सूचना तथा आस्तियों और दायित्वों की वार्षिक विवरणी देना तथा विवरणियों फाइल करने में आस्तियों की छूट के लिए सीमाएँ) तीसरा संशोधन नियम, 2015 जो 12 अक्टूबर, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 776(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3322/16/15]

(4) लोकपाल और लोकसुव्द अधिनियम, 2013 की धारा 62 के अंतर्गत लोकपाल और लोकसुव्द (कठिनाइयों का निराकरण) दूसरा संशोधन आदेश, 2015 जो 12 अक्टूबर, 2015 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 2794(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3323/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): Madam, I beg to lay on the Table a copy of the Notification No. S.O. 2050(E) (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> July, 2015, regarding unified centre for rejuvenation of river Yamuna (UCRRY) (Restoration and beautification), issued under Section 57 of the Delhi Development Act, 1957.

[Placed in Library, See No. LT 3326/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

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1. Statement No. 55 Third Session, 2000

[Placed in Library, See No. LT 3292/16/15]

FOURTEENTH LOK SABHA

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2. Statement No. 32 Third Session, 2004

[Placed in Library, See No. LT 3293/16/15]

3. Statement No. 29 Fifth Session, 2005

[Placed in Library, See No. LT 3294/16/15]

4. Statement No. 23 Eleventh Session, 2007

[Placed in Library, See No. LT 3295/16/15]

5. Statement No. 24 Twelfth Session, 2007

[Placed in Library, See No. LT 3296/16/15]

6. Statement No. 27 Thirteenth Session, 2008

[Placed in Library, See No. LT 3297/16/15]

7. Statement No. 24 Fourteenth Session, 2008

[Placed in Library, See No. LT 3298/16/15]

8. Statement No. 22 Fifteenth Session, 2009

[Placed in Library, See No. LT 3299/16/15]

FIFTEENTH LOK SABHA

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9. Statement No. 24 Second Session, 2009

[Placed in Library, See No. LT 3300/16/15]

10. Statement No. 22 Third Session, 2009

[Placed in Library, See No. LT 3301/16/15]

11. Statement No. 21 Fourth Session, 2010

[Placed in Library, See No. LT 3302/16/15]

12. Statement No. 19 Fifth Session, 2010

[Placed in Library, See No. LT 3303/16/15]

13. Statement No. 18 Sixth Session, 2010

[Placed in Library, See No. LT 3304/16/15]

14. Statement No. 16 Seventh Session, 2011

[Placed in Library, See No. LT 3305/16/15]

15. Statement No. 16 Eighth Session, 2011

[Placed in Library, See No. LT 3306/16/15]

16. Statement No. 15 Ninth Session, 2011

[Placed in Library, See No. LT 3307/16/15]

17. Statement No. 14 Tenth Session, 2012

[Placed in Library, See No. LT 3308/16/15]

18. Statement No. 12 Eleventh Session, 2012

[Placed in Library, See No. LT 3309/16/15]

19. Statement No. 11 Twelfth Session, 2012

[Placed in Library, See No. LT 3310/16/15]

20. Statement No. 10 Thirteenth Session, 2013

[Placed in Library, See No. LT 3311/16/15]

21. Statement No. 8 Fourteenth Session, 2013

[Placed in Library, See No. LT 3312/16/15]

22. Statement No. 6 Fifteenth Session, 2013-2014

[Placed in Library, See No. LT 3313/16/15]

SIXTEENTH LOK SABHA

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23. Statement No. 5 Second Session, 2014

[Placed in Library, See No. LT 3314/16/15]

24. Statement No. 4 Third Session, 2014

[Placed in Library, See No. LT 3315/16/15]

25. Statement No. 3 Fourth Session, 2015

[Placed in Library, See No. LT 3316/16/15]

26. Statement No. 1 Fifth Session, 2015

[Placed in Library, See No. LT 3317/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, on behalf of Shri Y.S. Chowdary, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2015-2016.

[Placed in Library, See No. LT 3324/16/15]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2014-2015, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3325/16/15]

